

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. *99 (19th Position)
TO BE ANSWERED ON 21-12-2017

Projects under Swachh Bharat Mission

***99. SHRI RAGHAV LAKHANPAL:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of project proposals submitted by various States including Uttar Pradesh under the Swachh Bharat Mission Gramin (SBMG) during each of the last three years and the current year, State-wise;
- (b) the details of project proposals approved and assisted during the said period; and
- (c) the details of project proposals not approved or are under consideration along with the reasons for non-approval/delay in this regard, State-wise?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SUSHREE UMA BHARAT)**

(a) to (c) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *99 for 21.12.2017

(a) to (c) The Swachh Bharat Mission (Gramin) (SBM(G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Each year States/UTs prepare Annual Implementation Plan (AIP) and in that they project their targets. Ministry approves State Annual Implementation Plans(AIPs) Swachh Bharat Mission (Gramin) is under implementation in 684 districts of the country. The State/UT wise details is at Annexure 1. State/UT-wise, central share released under Swachh Bharat Mission (Gramin) during last 3 years and current year is at Annexure-2

Statement referred in part (a) to (c) of the reply to Lok Sabha Starred Question No.99 due for reply on 21-12-2017

State/UT-wise, number of districts where SBM(G) is under implementation

| S.N. | State/UT Name | No. of districts where SBM(G) is under implementation |
|------|-------------------|---|
| 1 | A & N Islands | 3 |
| 2 | Andhra Pradesh | 13 |
| 3 | Arunachal Pradesh | 20 |
| 4 | Assam | 27 |
| 5 | Bihar | 38 |
| 6 | Chhattisgarh | 27 |
| 7 | D & N Haveli | 1 |
| 8 | Daman & Diu | 2 |
| 9 | Goa | 2 |
| 10 | Gujarat | 33 |
| 11 | Haryana | 22 |
| 12 | Himachal Pradesh | 12 |
| 13 | Jammu & Kashmir | 22 |
| 14 | Jharkhand | 24 |
| 15 | Karnataka | 30 |
| 16 | Kerala | 14 |
| 17 | Madhya Pradesh | 51 |
| 18 | Maharashtra | 34 |
| 19 | Manipur | 9 |
| 20 | Meghalaya | 11 |
| 21 | Mizoram | 8 |
| 22 | Nagaland | 11 |
| 23 | Odisha | 30 |
| 24 | Puducherry | 2 |
| 25 | Punjab | 22 |
| 26 | Rajasthan | 33 |
| 27 | Sikkim | 4 |
| 28 | Tamil Nadu | 31 |
| 29 | Telangana | 30 |
| 30 | Tripura | 8 |
| 31 | Uttar Pradesh | 75 |
| 32 | Uttarakhand | 13 |
| 33 | West Bengal | 22 |
| | | 684 |

Statement referred in part (a) to (c) of the reply to Lok Sabha Starred Question No.99 due for reply on 21-12-2017

| State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore) | | | | |
|---|----------------|----------------|-----------------|---------------------------------|
| State/UT | 2014-15 | 2015-16 | 2016-17 | 2017-18(Upto 15.12.2017) |
| A & N ISLANDS | 0.00 | 3.40 | 3.00 | 5.00 |
| ANDHRA PRADESH | 116.10 | 234.17 | 342.21 | 599.21 |
| ARUNACHAL PRADESH | 14.61 | 38.71 | 65.09 | 66.55 |
| ASSAM | 185.78 | 474.27 | 747.58 | 300.65 |
| BIHAR | 0.00 | 221.55 | 131.86 | 299.20 |
| CHHATTISGARH | 28.12 | 144.72 | 584.46 | 641.49 |
| D & N HAVELI | 0.00 | 0.00 | 0.00 | 1.50 |
| DAMAN & DIU | | | | 2.00 |
| GOA | 0.00 | 1.05 | 0.00 | 0.00 |
| GUJARAT | 156.07 | 478.22 | 751.23 | 252.94 |
| HARYANA | 5.93 | 32.76 | 68.79 | 0.00 |
| HIMACHAL PRADESH | 130.17 | 4.37 | 117.30 | 0.00 |
| JAMMU & KASHMIR | 103.08 | 4.05 | 59.51 | 147.82 |
| JHARKHAND | 23.05 | 97.32 | 455.46 | 669.60 |
| KARNATAKA | 312.54 | 450.77 | 419.56 | 452.01 |
| KERALA | 33.97 | 8.50 | 196.28 | 0.00 |
| MADHYA PRADESH | 0.00 | 374.33 | 1210.77 | 1340.45 |
| MAHARASHTRA | 236.11 | 567.45 | 528.94 | 755.33 |
| MANIPUR | 9.18 | 44.19 | 27.28 | 25.33 |
| MEGHALAYA | 0.00 | 35.65 | 75.70 | 0.00 |
| MIZORAM | 0.00 | 3.32 | 10.98 | 12.28 |
| NAGALAND | 20.87 | 10.83 | 64.12 | 35.13 |
| ODISHA | 65.84 | 571.50 | 863.65 | 241.20 |
| PUDUCHERRY | 2.00 | 4.40 | 0.00 | 10.00 |
| PUNJAB | 0.00 | 38.70 | 197.02 | 132.61 |
| RAJASTHAN | 271.57 | 938.73 | 777.30 | 300.00 |
| SIKKIM | 3.89 | 6.12 | 6.87 | 1.21 |
| TAMIL NADU | 205.12 | 78.94 | 537.02 | 242.87 |
| TELANGANA | 105.62 | 128.39 | 135.72 | 262.03 |
| TRIPURA | 50.65 | 38.89 | 24.98 | 0.00 |
| UTTAR PRADESH | 237.99 | 565.39 | 1153.33 | 1889.68 |
| UTTARAKHAND | 40.52 | 49.37 | 348.05 | 132.03 |
| WEST BENGAL | 371.52 | 712.92 | 655.50 | 492.77 |
| | 2730.30 | 6362.96 | 10559.58 | 9310.88 |